BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 125/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

Name of the Company:

Windson Chemical Pvt Ltd.

V/s.

Alpha Particle Board Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advant

Petitioner

2. Harmish K. Showh

Horriale

Respondent

ORDER

Learned Advocate Mr. Jaimin Dave present for Operational Creditor/ Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

It is noticed that this matter is not given correct number as can be seen from the register and in fact CP (IB) 125/2017 was allotted to some other case. Hence depending upon the date of listing this case no. shall be treated as CP(IB) 123A/2017 and Registry is directed to make entries in the register accordingly.

At request of learned Counsel for Respondent for filing objections and for hearing before admission in case no settlement is reached by 26.10.2017.

List the matter on 26.10.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 24th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL